

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Dated 03.11.2003.

Heard Mr. P. Rath, Learned Counsel appearing for the Applicant and Mr. J. K. Nayak, Learned Additional Standing Counsel appearing for the Respondents.

By filing a Memo, learned counsel for the Applicant prays seeks permission to withdraw this original Application as the Applicant does not want to pursue this OA. In this view of the matter, the Applicant is permitted to withdraw this OA and this OA is disposed of as withdrawn.

Dated 03.11.2003
Secty

DS
7/11/03


Vice-Chairman 3/11

Member (Judl.)